

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

C.P. (IB) /76(CH)2024

IN THE MATTER OF:

Parvez Ahmad Dar

...

Petitioner

Under Section: 94(1), IBC 2016

Order delivered on 06.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.07.2024.

Sd/-

Court Officer